## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 4/111/10 CA. NO.

## PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE COMPANY: M/s. Mr. D.K. Vasudev Vs. M/s. DLF Ltd. & Ors.

### SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME DE	SIGNATION	REPRESENTATIO	ON SIGNATURE
۱.	SANJANA SAOD	4 ADV.	PETITIONER	Langena Saddy _].
2	H.L. Tiky	Sr Adv	7	0
3.	Rohan Shaving	Adr	B-1 (	
4.	Ankit Rajgarhi	g ndv		
5.	Shubbankar S.	1 1 1	J	

#### ORDER

Matter has been transferred from Court No.1.

2. Ld. Senior Counsel has apprised this Bench that a similar matter is under consideration before the Hon'ble High Court of Punjab & Haryana at Chandigarh and is coming up for final disposal on 18.10.2016.

3. It is therefore submitted that the issue in the present case being identical, it would be expedient to dispose off the present petition after the decision of Hon'ble High Court of Punjab & Haryana in the appeal proceedings.

4. To come up on 11.11.2016.

Talasta

(Ina Malhotra) Member Judicial